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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/ 6488 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati.

To :- The District & Sessions Judge
Tinsukia

Dated Guwahati, the 08th December, 2021

Sub:- **Permission to avail HTC.**

Ref:- Your letter No. DJT/CAO/III/19/7207/2021 dated 25.11.2021

Sir,

With reference to the above, I am directed to inform you that, Shri Bablu Sutradhar, Addl. District & Sessions Judge No. 2 (FTC), Tinsukia has been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 w.e.f. 18.12.2021 to 29.12.2021 to visit his home town Gossaigaon along with his family members, by the shortest possible route, as per existing Rules.

Shri Sutradhar may be informed accordingly.

Yours faithfully

-Sd-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/ 6489 - 6492 /A. dated 08/12/21

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Bablu Sutradhar, Addl. District & Sessions Judge (FTC-2), Tinsukia with reference to his letter dated 25.11.2021
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information and with request to upload this letter to the official website of this Hon'ble Court.



REGISTRAR (VIGILANCE)